

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (C) No(s). 32910-  
32911/2015

ASHOK KUMAR

Petitioner(s)

VERSUS

AMRIK SINGH &amp; ORS.

Respondent(s)

Date : 31-07-2019 These petitions were called on for hearing today.

For Petitioner(s)

Mr. E. C. Agrawala, AOR

For Respondent(s)

Mr. Viplav Sharma, AOR  
Mr. Ajay Singh, Adv.  
Mr. Amit Kumar, Adv.  
Mr. K. Sindhuja, Adv.UPON hearing the counsel the Court made the following  
O R D E R

Four weeks' time, as last chance, is given to learned counsel for petitioner to comply with the terms of the order dated 25.3.2019 of this Court in respect of respondent No. 7(ii), 7(iv), 9 and 13(iv).

Fresh steps for the service of notice by usual mode to respondent No.13 (iii) shall be taken by the learned counsel for the petitioner within a period of two weeks.

List again on 2.12.2019.

SURINDER S. RATHI  
Registrar